

Delays in Construction of NH-104 and NH-105

†275. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that construction work on NH-104 and NH-105 has been going on for the past many years and has not been completed even beyond the time-limit fixed by Government;

(b) whether any action has been taken by Government against the contractor for the said time overrun; and

(c) if so, details of the action taken and the latest status of the construction on NH-104 and NH-105?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) Status of NH-104: The construction work of NH-104 could not be completed by the stipulated date as per contract agreement. The construction is divided into four sections:—

- (i) Section I [km 0.000 to km 40.000] – 36 km. has been completed. Construction work on balance 4 km. stretch could not be taken up due to unavailability of requisite land.
- (ii) Section II [km 40.000 to km 79.400] – 3.76 km. stretch has been completed. Contractor is under the purview of National Company Law Tribunal (NCLT) and facing financial constraints which resulted in slow progress of the work. Ministry has issued a cure period notice to the contractor on 15.05.2019 as per contract agreement and directed to cure the defaults within 60 days.
- (iii) Section III [km. 79.400 to km. 156.500] – 17.88 km. stretch has been completed. Contractor is under the purview of National Company Law Tribunal (NCLT) and facing financial constraints which resulted in slow progress of the work. Ministry has issued a cure period notice to the contractor on 16.05.2019 as per contract agreement and directed to cure the defaults within 60 days.
- (iv) Section IV [km. 156.500 to 219.945] – 37.75 km. stretch has been completed. The progress is hampered due to non-availability of requisite land. Considering unavailability of requisite land and for early completion of the project, Ministry has de-scoped two bypasses viz. Jainagar and Narahia from the scope of work.

† Original notice of the question was received in Hindi.

Status of NH-105: The work on entire NH-105 *i.e.* from km 0.000 to km. 53.760 has been completed within the stipulated time as per the contract agreement.

Delay in NH of Bijapur-Gulbarga-Humnabad Section

276. SHRI K. C. RAMAMURTHY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that work on two lane of Bijapur-Gulbarga-Humnabad Section of new NH-50 in Karnataka commenced in March, 2015 and was to be completed by September, 2017;

(b) if so, the reasons that even after lapse of more than one year of deadline, this stretch of 218 kms. has not been completed; and

(c) the cost overrun due to delay in the project and by when it is going to be completed?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Yes, Sir.

(b) The main reasons for delay in completion includes delay in land acquisition, encroachments in service road, delay in shifting of utilities services, delay in forest clearance and tree cutting permission etc.

(c) Cost overrun is paid in terms of escalation, which is as per contract provisions. The project is substantially completed.

Slow progress of work on NH-15

277. SHRI RIPUN BORA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware of slow progress of work of four laning of NH-15 between Biswanath to Itanagar *via* Gohpur of Assam;

(b) if so, details of work awarded and time specification for completion of the project therein;

(c) action taken by Government on the public complaints received on low quality construction work of the above mentioned four lane NH.

(d) whether Government is also aware that Biswanath to Gohpur which is approximately 60 kms. is lying half done/stopped at a number of places which is causing untold sufferings to the public; and